

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 51

C.A.(CAA)/55(MB)2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **19.10.2022**

NAME OF THE PARTIES: **AXIOM CORDAGES LIMITED**

Appearance (via video-conference):

For the Applicant : Mr.Nishit Dhruva a/w Ms.Aalisha Sharma and
Ms.Aastha Ojha

Rule 11 of NCLT, 230- 232

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly,
list this matter on Board on **01.12.2022**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Akash

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)